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THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL ALFAIRS (SHRI SURLNDR \ PAL SINGH): (a) No.

- the Does not arise.
- (c) The matter is being examined.

SHRIK, C PANDA: Sir, there are certain properties left over by Indian nationals in Fast Bengal, now Bargla Desh, and some of them are reported to be under the custody of the Pakistan Government and some under Bangla Desh, I would like to know whether there is any assessment by the Government for restoring them to the proper owners. Secondly, the goods confiscated by India are reported to be smaller in number than the goods confiscated by Pakistan from Indian shipping compames. How is the exchange being contemplated?

SHRI SURINDRA PAL SINGH LIWIT take the second part of the question first. The Udian property seized by Pakistan is valued at Rs. 76 crores and Pakistani property scized by India after the 1965 conflict comes to Rs. 26 crores. These properties were confiscated at the time of the 1965 conflict by the Pakistani authorities. This matter was taken up with Pakistan Government on a number of occasions until the present conflict started, but unifortunately, all our efforts failed to get anything out of Pakistan ...

MR. CHAIRMAN: Question Hour over.

12 Noon

SHRI M. RUTHNASWAMY: May 1 say it is fair neither to the Minister nor to Parliament to cut short an answer that he is giving on an important question?

MR. CHAIRMAN: He has given the answer.

SHRI A. D. MANI: Sir, I wanted him to give an answer...

MR. CHAIRMAN: Mr. Mani, you were not present in the morning when your question was called. And now you are demanding answers.

WRITTEN ANSWERS TO QUESTIONS:

U. S. PROTEST OVER RELATIONS WITH NORTH VILLNAM

*98 SHRIS, G. SARDESAI: SHRI M. V. BHADRAM: SHRI BHUPESH GUPTA: SHRI DAHYABHAI V. PATLL:

Will the Minister of FXTERNAL AFFAIRS be pleased to state:

- whether the Government of the U.S.A. have protested against India's decision to establish full diplomatic relation with the Demo-Cratic Republic of Vietnam; and
- (b) if so, what is Government's reaction thareto?

THE DEPUTY MINISTER MINISTRY OF EXTERNAL AFLAIRS (SHRI SURLNDRA PAL SINGH): (a) Yes, Sir

(1) We have indicated to the U. S. Govenument our surprise at the attitude taken by them. As a sovereign country, we take decisions in such matters in the light of our own views and interests, and of recognition of the realities of the situation.

तिब्बत में जनमत संग्रह

*99. डा॰ भाई महावीर : श्री सुन्दर मणि पटेल:

क्या विदेश मन्त्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का ध्यान श्री दलाई लामा की इस मांग की ओर गया है कि तिब्बत मे जनमत संग्रह करवाया जाये कि वहां के चीनी शासन में रहना चाहते हैं या नहीं ; और
- (ख) यदि हां तो इस संबंध में सरकार की क्या प्रतिक्रिया है ?

| PLEBISCITE IN TIBET

*99. DR. BHAI MAHAVIR: SHRI SUNDAR MANI PATEL:

Will the Minister of EXTERNAL AF-**PAIRS** be pleased to state:

(a) whether Government's attention has been drawn to a demand made by Dalai Lama

†[] English translation

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